

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO. 42 OF 2019 IN**  
**DFR NO. 4846 OF 2018**

**Dated: 15<sup>th</sup> January, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**TANGEDCO**

**... Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors.... Respondent(s)**

Counsel for the Appellant (s)

: Mr. G. Umapathy  
Mr. S. Vallinayagam

Counsel for the Respondent(s)

: Mr. Gopal Jain, Sr. Adv.  
Ms. Shreya Mukerjee  
Mr. armaan Grover for R-2/Caveator

**ORDER**

Issue notice on IA No. 42 of 2019 to the first Respondent returnable on 23.01.2019. Dasti, in addition, is also permitted.

The learned senior counsel, Mr. Gopal Jain appeared for the second Respondent as Caveator.

List this matter on **23.01.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*vt/pk*

**(Justice N.K. Patil)**  
**Judicial Member**